

SPECIAL BENCH
COURT - I

P-108

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/249(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH APRIL 2024

IN THE MATTER OF	TATA CAPITAL FINANCIAL SERVICES LTD. VS SUNIL KUMAR CHOUDHARY
UNDER SECTION	SECTION 95(1)

Appearances (via video conferencing/physically)

Mr. Avishek Guha, Adv. : For Financial Creditor
Ms. Arunika Dutta, Adv.
Mr. Kaustav De Sarkar, Adv.

Mr. Rishav Banerjee, Adv. : For Respondent
Mr. Rajarshi Banerjee, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. Post this matter on **12/6/2024**.

**D. Arvind
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**